

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P No.393 /KB/ 2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th September 2017, 10.30 A.M

Name of the Company		Ratnabali Capital markets Pvt Ltd & Ors.		
Under Section		230(6)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. D. N. SHARMA, Adv.
2. URMILA CHAKRABORTY, Adv.
3. RUSHA SAHA, Adv.
4. ANIKET AGARWAL, Adv.

for the
Petitioners

Ab
19.09.17

ORDER

Ld. Counsel for the petitioners are present.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

Sd/r
(Jinan K.R.)
Member (J)

Sd/r
(Vijai Pratap Singh)
Member (J)